

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

REVIEW PETITION NO. 10 OF 2016

IN

APPEAL NO. 185 OF 2013

Dated : 2nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**Bhaskar Shrachi Alloye Ltd. ... Petitioner/Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Review Petitioner (s): Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal for R-2

ORDER

List the matter for further hearing on **04.07.2019**, as agreed by learned counsel for both the parties.

**(Ravindra Kumar Verma)
Technical Member**

vt/pk

**(Justice Manjula Chellur)
Chairperson**